

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-35(ND)/17

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2020.**

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

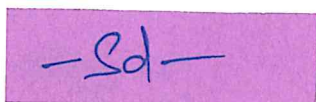
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present for the Petitioner: Mr. Sameer Rastogi, Advocate for
Liquidator
Mr. Sarvesh Kashyap, Liquidator**

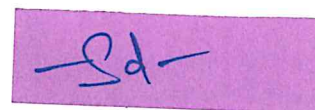
Present for the Respondent: None

ORDER

CA 888/2020 has been filed by way of a progress report. The same is taken on record.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**